

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2683

ANSWERED ON:13.03.2013

FUNDS TO NGOS

Choudhary Shri Harish;Jaiswal Shri Gorakh Prasad ;Kalmadi Shri Suresh;Vishwanath Shri Adagur H;Wankhede Shri Subhash Bapurao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the schemes and the norms/guidelines for grants in-in-aid/financial assistance thereunder to various Non-Governmental Organisations (NGOs) in the country in the field of education;
- (b) the details of the grants/financial assistance provided under these schemes by the Government to NGOs in the country including Karnataka in the field of education during each of the last three years and the current year, Scheme/NGO and State-wise;
- (c) the details of the NGOs found involved in various irregularities alongwith the nature of irregularities committed and the action taken against them, State-wise;
- (d) the mechanism put in place by the Government to check the irregularities committed by the NGOs; and
- (e) whether the Government proposes or has any proposal to review the norms/ guidelines for grant-in-aid/ financial assistance to the NGOs in the field of education and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) to (e): The information is being collected and will be laid on the Table of the House.